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SLP(C)No. 16026 OF 2003
ITEM No.37

Court No. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16026/2003
(From the judgment and order dated 24/05/2003 in WP 427/02
of The High Court of Uttaranchal at Nainital)

STATE OF UTTARANCHAL & ANR.

Petitioner (s)

VERSUS

M/S. PODDAR PHARMACEUTICALS P.LTD.&ORS.
(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Respondent (s)

Date : 08/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Ms. Rachana Srivastava,Adv.

For Respondent (s)

Mr. Ashiesh Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Pending proceedings, there shall be stay.

Charanjit

[Om Prakash]
Court Master